

FORM No.4

CENTRAL ADMINISTRATIVE TRIBUNAL
JABALPUR BENCH
JABALPUR

OA APPLICATION NO. 869/2005

APPLICANT (S) U. Urmila Bai

RESPONDENT (S) Govt

ADVOCATE FOR APPLICANT (S) Shri B.P. Rao

ADVOCATE FOR RESPONDENT (S)

ORDER SHEET

Notes of the Registry

Order of the Tribunal

19.9.05

22.9.2005

Filed as 19.9.05
OA for admission
on 22.9.05

Shri B.P. Rao, counsel for the applicant.
The learned counsel for the applicant
seeks permission to withdraw this OA.
Permission is granted. The OA is dismissed
as withdrawn.

Disaster
22.9.05

(Maden Mohan)
Judicial Member

(M.P. Singh)
Vice Chairman